

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-523

CP-106/241-242/ND/2023

New IA-(Co. Act)/154/2024, CA/327/2023

IN THE MATTER OF:

Sh. Rakesh Jain & Anr.

.....Applicant

Vs.

MCJ Multipack Private Limited & Ors. {15}

.....Respondent

SECTION

U/s 241-242

Order delivered on 01.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Bharat Arora, Mr. Lakshay Raheja, Advts.

For the Respondent :

ORDER

New IA-(Co. Act)/154/2024:-

Heard the submissions made by the Ld. Counsel on behalf of the Applicant. Ld. Counsel on behalf of the Respondent/Non Applicant is present and accepts notice for filing their reply to this application. Reply be filed within a period of two weeks. List this application on **10.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)